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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No.2191 of 2004

New Delhi, this the 4th day of July, 2005

HON'BLE Mrs. MEERA CHHIBBER, MEMBER (JUDICIAL)

Smt. Susy
W/o Shri K.B. Chacko,
R/o P-6/2, URI Enclave,
Delhi Cantt-110010.

.....Applicant.

(By Advocate : Shri A.K. Trivedi)

Versus

1. Union of India,
Through it's Secretary,
Ministry of Defence,
South Block, New Delhi.

2. The Station Commander
Station Headquarters,
Delhi Cantt-110010.

3. The Chief Engineer (AF)
WAC, Palam, Delhi Cantt-10.

.....Respondents.

O R D E R (ORAL)

Learned counsel for the applicant states that he does not wish to pursue this case any longer. He may be permitted to withdraw this case. Allowed as prayed for. The Original Application is dismissed as withdrawn.

*S
4/7/05.*

**(Mrs. MEERA CHHIBBER)
MEMBER (JUDICIAL)**

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